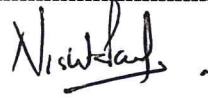


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 63/11 CA 237/11 CA 146/12	IA 110/17 in TP 31/16	Hearing on IA 110/17	397/ 398	Praveen Nallapophthula Vs Tele DNA Communications Pvt. Ltd. & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Nishta Paul . 9900567065 .	Counsel for Petitioner.	

ORDER

Counsel for petitioner is present. Counsel for Respondent is also present. IA 110/17 is taken up today. Counsel for respondent requested time to file objections in IA 110/17. Time granted till 14/09/2017 finally. All the three applications will be taken up for hearing on that day. List it on 14/09/2017.


MEMBER(J)


MEMBER(T)